

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No(s). 15892/2023
(Arising out of impugned final judgment and order dated 18-09-2023
in U/S 482/378/407 No. 8387/2023 passed by the High Court of
Judicature At Allahabad, Lucknow Bench)

ANANDESHWAR PANDEY

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(IA No. 255537/2023 - EXEMPTION FROM FILING O.T.)

Date : 20-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Ms. Kamini Jaiswal, Adv.
Mr. Rohit Kumar Singh, AOR
Ms. Rani Mishra, Adv.
Ms. Rajlakshmi, Adv.

For Respondent(s) Mr. Shaurya Sahay, AOR
Mr. Shobit Dwivedi, Adv.

Mr. Akshay Verma, AOR
Mr. Rahul, Adv.
Mr. Abhinav Singh, Adv.
Ms. Sushma Verma, Adv.
Mr. Yogesh, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Interim order granted earlier to continue,
until further orders.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILY)
COURT MASTER (NSH)

